

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Service Tax Appeal No. 10707 of 2018

[Arising out of OIA-CCESA-SRT-APPEALS-PS-156-2017-18 dated 30/10/2017 passed by Commissioner (Appeals), CGST & Central Excise, Surat]

Vyara Tiles Pvt Limited

S/1, Shankheswar Complex Kailash Nagar, Sagrampura,
SURAT, GUJARAT

.....Appellant

VERSUS

Commissioner of CGST & Central Excise-Surat

Commissioner of CGST & Central Excise, Surat commissionerate

New Central Excise Building, Opp. Gandhi Baug, Chowk Bazaar, Surat-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri M P Solanki, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 05.12.2025

DATE OF DECISION: 05.12.2025

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11857 of 2017.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Prachi